CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

OA/310/01602/2016 Dated Tuesday the 13th day of February Two Thousand Eighteen

PRESENT

HON'BLE SMT. B. BHAMATHI, Member (A)

N.Muthu Narayanan
Ret. SPM Oddanchatram,
No.10/4, Renganayaki Nagar,
2nd Street, Siluvathur Road,
B.K.Pudur, Dindigul 624 005.Applicant

By Advocate M/s. S.Arun

Vs
Union of India, rep by
The Senior Superintendent of Post Offices,
Dindigul Division,
Dindigul 624 001.Respondent

By Advocate Mr. J. Vasu

OA 1602.16

ORAL ORDER

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(Pronounced by Hon'ble Smt. B. Bhamathi, Member(A))

On a perusal of the case, it is seen that this matter was admitted on 05.10.2016 and posted before Registrar for completion of pleadings. When the matter came up before Registrar on 20.10.2016 and 28.11.2016 learned counsel for the applicant was absent. As no reply was forthcoming, the matter was posted before the Bench on 10.11.2017 under the caption 'For Appropriate Orders'. On this date also neither the applicant nor the counsel for the applicant was present. When the matter is called today, neither the applicant nor the counsel for the applicant is present, which shows that they are not interested in prosecuting the case.

2. Hence, the OA is dismissed for non-prosecution. No costs.

(B. Bhamathi) Member(A) 13.02.2018

SKSI